

ने जो अपनी सेना का जमाव किया है इस का एक उदाहरण मैं बतलाना चाहता हूँ कि जब कच्छ में लड़ाई हुई और वहाँ पर जब पाकिस्तान ने हमारे ऊपर आक्रमण किया तो उन के जवाब में बिना सरकार की अनुमति लिये अपने बचाव के लिये जिन हमारे भारतीय सैनिकों ने गोली चलाई, उन 70-80 लोगों को सरकार ने बन्द कर दिया। इस से हमारी सेना के उत्साह में गिरावट आ रही है तो क्या सरकार सेना में उत्साह न कम होने देने के लिए इस तरह का अधिकार उन्हें देने को तैयार है ? क्या सरकार अपनी सेना को इस तरह का अधिकार देने को तैयार है ?

प्रध्यक्ष महोदय : ऐसा जवाब उन्होंने दिया हुआ है।

श्री श्रीकांत लाल बेरवा (कोटा) : जैसेकि कंजरकोट के ऐरिया में पाकिस्तानियों द्वारा अमरीकी हथियार उपयोग में लाये गये तो क्या उसी तरीके से लाठीटीला, दुमाबाड़ी के अन्दर भी उन्होंने अमरीकी हथियारों का उपयोग किया है, अगर हाँ, तो अमरीका को इस बारे में जो भारत सरकार ने शिकायत की है उस का क्या जवाब उन के पास आया है ?

Shri Y. B. Chavan: We have no proof of their making any use of American arms etc. on the Lathitilla side. It was only yesterday that it was explained that there was no reaction from the Americans.

Mr. Speaker: The answers to the other two calling-attention-notice would be laid on the Table of the House.

An Hon. Member: Will they not be taken up in the House? Can we not ask questions on them?

(iii) REPORTED FLIGHTS OF PAKISTANI PLANES OVER INDIAN TERRITORY CARRYING TROOPS FROM WEST PAKISTAN.

Shri A. M. Thomas: Sir, I beg to lay a statement on the Table regarding Reported Flights of Pakistani planes over Indian Territory carrying troops from West Pakistan to East Pakistan.

[Placed in Library, See No. L.T-4396] 65].

(iv) REPORTED INTRUSION BY PAKISTANI AIRCRAFT INTO INDIAN TERRITORY IN RAJASTHAN.

Shri A. M. Thomas: I beg to lay on the Table a Statement regarding reported intrusion by Pakistani Aircraft into Indian Territory in Rajasthan. [Placed in Library. See No. L.T-4397/65].

Mr. Speaker: There is only one calling attention notice that I can take up at this moment, and I have taken it up. The answers to the others would be laid on the Table of the House. The hon. Prime Minister would be making a statement at five O'clock about the latest developments which he wants to inform the House of.

Shri Nath Pai: That is on the calling attention notice? (Interruptions).

Mr. Speaker: Order, order. If hon. Members are so insistent, then after the proceedings have been completed they might sit here and I will allow them an opportunity to seek clarification.

Shri Hari Vishnu Kamath (Hosangabad): This afternoon?

Mr. Speaker: Yes.

Shri Hari Vishnu Kamath: On a point of order.....

श्री हुकम चन्द कच्छवाप : जो मन्त्र प्रेसी लोग बन्द कर दिये गए हैं, उन के बारे में उत्तर नहीं दिया गया है।